t[THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT SHIPPING (SHRI BHAKT DARSHAN): (a) and (b). Yes, Sir. In January 1967, the Government of India invited schemes from State Governments and Administrations of Union Territories for being financed from the Central Road Fund, against an estimated revenue of Rs. 22 crores. Most of the State Governments have forwarded their proposals, which cover the construction or improvement of roads, bridges, causeways and other cross drainage works. Some of the schemes have heen approved and others are under consideration. A statement is laid on the Table of the Sabha, which shows the amounts allotted to various State Governments and Administrations of Union Territories from the Central Road Fund during 1966-67, 1967-68 and 1968-69.

(c) Yes, Sir.

#### STATEMENT

Allotments made/proposed to State Governments/Local Administrations from the Central Road Fund.

#### (In lakhs of rupees)

State			Allotment made during		Allotment proposed
			1966-67	1967-68	1968-69
Andhra Pradesh .			11.515	27.74	30.00
Assam			44.13	10.79	13.00
Bihar			10.00	10.00	12.00
Gujarat			51.34	10.20	25.00
Jammu & Kashmir			2.00	2.00	4.00
Kerala			52-19	18.65	20.00
Madhya Pradesh			33.137	40.00	50.80
Madras			20 E 1000	23.32	27.00
Maharash	tra			38.00	36.00
Mysore			36.31	28:00	40.00
Orissa :		Ç.	9.00	9.70	1.50
Punjab			16.073	11.40	13.40
Rajasthan			30.08	19.00	25.00
Uttar Pradesh .			76.77	35.00	40.00
West Bengal .		51.21	49.00	46.00	
Haryana	*		4.75	11.00	10.00
Delhi			24.32	14.985	25.00
Himachal Pradesh			3.50	3.50	4.00
Manipur		*	0.673	1.50	1.50
Tripura	*	٠	1.642	1.20	0.80
TOTAL			598 • 92	364-985	425.001

<sup>[ ]</sup> English translation.

## SUPREME COURT JUDGMENT ON SENIORITY OF IPS OFFICERS

to Questions

1124. PROF. SAIYID NURUL. HASAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Governmenf.3 attention was drawn to the judgment given by the Supreme Court in an appeal filed by an IPS officer of Uttar Pradesh that the Government of India were not justified in not taking into account the period during which an officer had officiated continuously in the 'senior scale prior to May, 1951, in determining the year of allotment, and directed that seniority may be fixed in accordance with the approved seniority rules:
- (b) whether the said decision of the Supreme Court is being followed in determining the seniority of IPS/IAS officers whose cases attract the principles laid down by the decision; and
  - (c) if not, the reasons thet ef or?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes. Sir.

(b) and (c). The year of allotment of the IPS officer, who filed the appeal in the Supreme Court, has since been revised in accordance with the judgement of the Court. Suitable necessary action is being taken in respect of o.her officers also after consulting the State Governments concerned.

### FOREIGN SCHOLARSHIPS FOR INDIAN STUDENTS

1125. PROF. SAIYID NURUL HASAN: Will the Minister of EDU CATION be pleased to state:

- (a) the names of the foreign Governments or Agencies which award scholarships to Indian nationals for higher studies abroad;
- (b) what is the number of scholarships offered by each Government or Agency and the fields of study for which the scholarships are awarded; and

(c) which of these scholarships are awarded through the Ministry of Education and which are awarded directly by the foreign Governments or Agencies?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH): (a) and (b). The requisite information is contained in the statement laid on the table of the House. [See Appendix LXV, Annexure No. IOO.]

(c) All the scholarships mentioned in Annexure A of the statement are awarded through the Ministry of Education, while those in Annexure B are awarded direct.

#### RECOMMENDATIONS OF ARCHAEOLOGY RE-VIEW COMMITTEE

1126. PROF. SAIYID NURUL HASAN: Will the Minister of EDUCATION be pleased to refer to the reply to the Unstarred Question No. 505 given in the Rajya Sabha on the 31st July, 1968 and state:

- (a) which of the recommendations r.f the Archaeology Review Committee have been accepted for implementation;
  - (b) which of them have been implemented;
- (c) which of the recommendations could not be implemented so far due to financial limitations;
- (d) which of the recommendations are not acceptable to Government; and
- (e) which recommendations of Ihe Committee are still under consideration?

THE MINISTER OF STATE IN THE MTNISTRY OF EDUCATION (PROF. SHER SINGH): (a) to (e). A copy of the Summary of Principal Recommendations appended to the Report of the Arcbaeologoy Review Committee is enclosed as Appendix I. [See Appendix LXV, Annexure No. IOI.]

The decisions taken on the Committee's recommendations and the phased pivgramme drawn up for their implementation are indicated in Appendix II.

A Statement showing decisions which have been wholly or partly implemented so far is enclosed as Appendix III.

to Questions

The recommendations which have been accepted by Government (Appendix II) but not yet implemented ere continually under reviaw with re-fiiience to finances available, and will be implemented when finances permit.

### INSTITUTES FOR NATIONAL SCIENCE TALENT SCHOLARS

- 127. PROF. SAIYID NURUL HASAN: Will the Minister of EDUCATION be pleased to refer to the reply to Unstarred Question No. 165 Sh en in the Rajya Sabha on the 24th July, 1968 and state:
- (a) whether the list of institutions where candidates selected for National Sc'fnce Talent Scholarshios is the same as the list circulated to the candidates in May/June, 1968; and
- fo) if not, when the list under reference was circulated to the candidates?
- IHE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) Ihe onginal list was revised to include other institutions considered suitable for the selected scholars.
- (b) Since the revised list was prepar ed ir. July it was too late to send it to alt candidates, but the names of the new instituions were supplied to individual candidates who asked for the information.

### TOURIST INDUSTRY

# 1128. PROF. SHANTILAL KOTHARI : SHRI R. P. KHAITAN :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

- (a) whether there is dny proposal -.HK'er the consideration of tne Government of Itdia to make joint elTorts with State Governments and private {mercies +o boost tourist indif.fj' in the (ti.-ntry, and
  - fb) if so, the details thei:e<:f.?